

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 25th February, 2021

No. HCM/MJS/T-1/92-Estt./3607 : In supersession of earlier orders and in the interest of better administration of the High Court of Manipur and the District Courts, the Hon'ble The Chief Justice is pleased to order transfer and posting of the following MJS Grade-I Officers as under:


Sl. No.	Name of Officers	Present Posting	New Posting	Remarks
1.	Smt. Golmei Gaiphulshillu	Member Secretary, MASLSA	-	Additional Charge of OSD to the Hon'ble The Chief Justice, High Court of Manipur
2.	Shri W. Tonen Meitei	Spl. Judge (ND&PS), Manipur	District & Sessions Judge, Imphal East	Vice Shri M. Manojkumar Singh retired.
3.	Shri Lamkhanpao Tonsing	Spl. Judge (ND&PS), FTC, Manipur	-	Additional charge of Special Judge, (ND&PS), Manipur
4.	Shri Ojesh Mutum	Addl. Sessions Judge (FTC) CAW, Manipur	-	Additional Charge of District & Sessions Judge, Ukhrul

Shri W. Tonen Meitei, Spl. Judge (ND&PS), Manipur is transferred and posted as District & Sessions Judge, Imphal East, vice Shri M. Manojkumar Singh, retiring on 28.02.2021(AN).

Shri W. Tonen Meitei shall hand over the charge of Special Judge, (ND&PS), Manipur, to Shri Lamkhanpao Tonsing and the charge of District & Sessions Judge, Ukhrul, to Shri Ojesh Mutum and shall proceed to take charge as the District & Sessions Judge, Imphal East.

This order shall be effective from 1st March, 2021.

By Order etc.


(A. Guneshwar Sharma)
REGISTRAR GENERAL

Copy to:

1. The Accountant General (A&E), Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges.
4. Member Secretary, MASLSA.
5. The Registrar (Judl)/Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur.
6. The CPC, High Court of Manipur for uploading on the website.
7. The Director, Management Information System (MIS), Government of Manipur.
8. The Joint Director, Manipur Judicial Academy.
9. The Joint Registrar (Judl. & Bench)/(Admn./PM&P), High Court of Manipur.

10. All the Chief Judicial Magistrates/Civil Judge(Senior Division)/All Secretaries, DLSAs/JMFC-cum-CJJD.
11. The Deputy Registrar (Judl.)/(Accounts/Planning)(Admn/PM&P), High Court of Manipur.
12. Person Concerned
13. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice L. S. Jamir.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. The Private Secretary to Hon'ble Mr. Justice M. V. Muralidaran.
17. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
18. The Private Secretary to the Director, Manipur Judicial Academy.
19. The Private Secretary to Registrar General, High Court of Manipur.
20. The Superintendent (Estt- II), High Court of Manipur.
21. The Guard File/Notice Board.

ALB
25/2/2021